

**IN THE SUPREME COURT OF INDIA  
INHERENT JURISDICTION**

**Curative Petition (Civil) Nos 231-337 of 2023 in  
Review Petition (Civil) Nos 14-120 of 2020 in**

**Civil Appeal Nos 5882/2015, 6336/2015, 6337/2015, 6344/2015, 6345/2015,  
6346/2015, 6351/2015, 6358/2015, 6359/2015, 6360/2015, 6361/2015,  
6362/2015, 6363/2015, 6364/2015, 6365/2015, 6366/2015, 6367/2015,  
6368/2015, 5909/2015, 6009/2015, 5996/2015, 5957/2015, 5997/2015,  
5998/2015, 6011/2015, 6002/2015, 6010/2015, 6012/2015, 5929/2015,  
5911/2015, 5931/2015, 5934/2015, 5930/2015, 6888-6895/2015, 6003/2015,  
6004/2015, 13550/2015, 13705-13711/2015, 13590/2011, 13587/2015,  
13586/2015, 13585/2015, 13591/2015, 13538/2015, 13588/2015, 13593/2015,  
13595-13596/2015, 13584/2015, 13574/2015, 13681/2015, 13581-  
13582/2015, 13592/2015, 13699/2015, 13697/2015, 13698/2015, 13680/2015,  
6022/2016, 6023/2016, 6024/2016, 6025/2016, 6026/2016, 6027/2016,  
6028/2016, 6029/2016, 6030/2016, 6031/2016, 6032/2016, 6033/2016,  
6034/2016, 6035/2016, 6036/2016, 6037/2016, 6038/2016, 6039/2016,  
6040/2016, 6041/2016, 6042/2016, 6202/2015, 6203/2015, 6204/2015,  
6205/2015, 6206/2015, 6207/2015, 6208/2015, 6213/2015, 8010/2015,  
8011/2015, 8012/2015, 8013/2015, 8014/2015, 8015/2015, 8017/2015**

**Vodafone Idea Limited**

**...Petitioner(s)**

**Versus**

**Union of India**

**...Respondent(s)**

**WITH**

**Curative Petition (Civil) Nos 343-384 of 2023 in  
Review Petition (Civil) Nos 199-219, 165-185 of 2020 in  
Civil Appeal Nos 5832-5852 of 2015**

**Curative Petition (Civil) Nos 413-418 of 2023 in  
Review Petition (Civil) Nos 132-133, 134, 196-198 of 2020 in  
Civil Appeal Nos 6369-6370, 6215 and 8493-8495 of 2015**

**Curative Petition (Civil) Nos 419-438 of 2023 in  
Review Petition (Civil) Nos 186-195, 162, 121-129 of 2020 in  
Civil Appeal Nos 8496-8505, 6214, 6368 and 6371-6378 of 2015**

**Curative Petition (Civil) Nos 24-50 of 2024 in  
Review Petition (Civil) Nos 135-161 of 2020 in  
Civil Appeal Nos 6222-6235, 6242-6252, 6357 and 6381 of 2015**

**Curative Petition (Civil) Nos 88-92 of 2024 in  
Review Petition (Civil) Nos 223-225 and 130-131 of 2020 in  
Civil Appeal Nos 8646-8648 of 2018 , 6330 and 6351 of 2015**

**ORDER**

- 1 Application for listing the Curative Petitions in open Court is rejected.
- 2 We have gone through the Curative Petitions and the connected documents. In our opinion, no case is made out within the parameters indicated in the decision of this Court in **Rupa Ashok Hurra v Ashok Hurra**<sup>1</sup>.
- 3 The Curative Petitions are dismissed.

.....CJI.  
[Dr Dhananjaya Y Chandrachud]

.....J.  
[Sanjiv Khanna]

.....J.  
[B R Gavai]

**New Delhi;**  
**August 30, 2024**  
**-S-**

1 (2002) 4 SCC 388

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Curative Petition (Civil) Nos 231-337 of 2023 in  
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6367/2015, 6368/2015, 5909/2015, 6009/2015, 5996/2015, 5957/2015,  
5997/2015, 5998/2015, 6011/2015, 6002/2015, 6010/2015, 6012/2015,  
5929/2015, 5911/2015, 5931/2015, 5934/2015, 5930/2015, 6888-  
6895/2015, 6003/2015, 6004/2015, 13550/2015, 13705-13711/2015,  
13590/2011, 13587/2015, 13586/2015, 13585/2015, 13591/2015,  
13538/2015, 13588/2015, 13593/2015, 13595-13596/2015, 13584/2015,  
13574/2015, 13681/2015, 13581-13582/2015, 13592/2015, 13699/2015,  
13697/2015, 13698/2015, 13680/2015, 6022/2016, 6023/2016,  
6024/2016, 6025/2016, 6026/2016, 6027/2016, 6028/2016, 6029/2016,  
6030/2016, 6031/2016, 6032/2016, 6033/2016, 6034/2016, 6035/2016,  
6036/2016, 6037/2016, 6038/2016, 6039/2016, 6040/2016, 6041/2016,  
6042/2016, 6202/2015, 6203/2015, 6204/2015, 6205/2015, 6206/2015,  
6207/2015, 6208/2015, 6213/2015, 8010/2015, 8011/2015, 8012/2015,  
8013/2015, 8014/2015, 8015/2015, 8017/2015

Vodafone Idea Limited

...Petitioner(s)

Versus

Union of India

...Respondent(s)

(FOR ADMISSION and IA No.204688/2023-APPLICATION FOR LISTING  
CURATIVE PETITION IN OPEN COURT)

WITH

Curative Petition (Civil) Nos 343-384 of 2023 in  
Review Petition (Civil) Nos 199-219, 165-185 of 2020 in  
Civil Appeal Nos 5832-5852 of 2015  
(WITH IA No. 208560/2023 - APPLICATION FOR PERMISSION)

Curative Petition (Civil) Nos 413-418 of 2023 in  
Review Petition (Civil) Nos 132-133, 134, 196-198 of 2020 in  
Civil Appeal Nos 6369-6370, 6215 and 8493-8495 of 2015

Curative Petition (Civil) Nos 419-438 of 2023 in  
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Review Petition (Civil) Nos 223-225 and 130-131 of 2020 in  
Civil Appeal Nos 8646-8648 of 2018 , 6330 and 6351 of 2015**

**Date : 30-08-2024 These petitions were circulated today.**

**CORAM :**

**HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE SANJIV KHANNA  
HON'BLE MR. JUSTICE B.R. GAVAI**

**By Circulation**

**UPON perusing papers the Court made the following  
O R D E R**

- 1 Application for listing the Curative Petitions in open Court is rejected.
- 2 The Curative Petitions are dismissed in terms of the signed order.
- 3 Pending application, if any, stands disposed of.

**(SANJAY KUMAR-I)  
ADDITIONAL REGISTRAR**

**(Signed order is placed on the file)**

**(POOJA SHARMA)  
COURT MASTER**